



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 10.07.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 14.07.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 394 of 2024	Sunandaben Patel Vs. Raymon Patel Gelatine Pvt. Ltd. & Ors.	Vishisht Singh	M. Singh Manisha Sharma
2.	Comp. App. (AT) No. 188 – 190 of 2025 & I.A. No. 4784 of 2025	Jackie Kakubhai Shroff Vs. Atlas Equifin Pvt. Ltd. & Ors. With	Shwetal Shepal	Gyanendra Shukla Prenav Das- R1
3.	Comp. App. (AT) No. 240 of 2025 & I.A. No. 5873 of 2025	Atlas Equifin Pvt. Ltd. Vs. Jackie Kakubhai Shroff With	Yashvardhan	Rahul Chitnis Shwetal Shepal
4.	Comp. App. (AT) No. 241 of 2025 & I.A. No. 5881 of 2025	Atlas Equifin Private Limited Vs. Shri Jackie Kakubhai Shroff With	Yashvardhan	Rahul Chitnis Shwetal Shepal

5.	Comp. App. (AT) No. 242 of 2025 & I.A. No. 5845 of 2025	Atlas Equifin Pvt. Ltd. Vs. Jackie Kakubhai Shroff	Yashvardhan	Rahul Chitnis Shwetal Shepal
6.	Comp. App. (AT) No. 235 of 2025 & I.A. No. 54 of 2026	Shreya Sood Vs. Union of India, Ministry of Corporate Affairs	Chitranshul A. Sinha	Meghav Gupta
7.	Comp. App. (AT) No. 317 of 2025	Modern Hi-Rise Pvt. Ltd. Vs. Registrar of Companies West Bengal & Anr.	Astha Sharma	Rahul Malhotra Sneha Agarwal- R14
8.	Comp. App. (AT) No. 27 of 2026 & I.A. No. 272 of 2026 (With Defects)	Green Valley Jatro- Energy Pvt. Ltd. & Ors. Vs. Registrar of Companies, Delhi & Haryana & Anr.	Ashish Middha	Kanchan Dimri- (ROC)
9.	Comp. App. (AT) No. 32 of 2026	Vinayak Bhalani & Anr. Vs. Sidmak Laboratories (India) Pvt. Ltd. & Ors.	Tannu Rana	Monaal Davawala Abhishek Anand Karan Kohli Ridhimi Mehrotra Saurabh N Soperkar Monaal Davawala- R3
10.	Comp. App. (AT) No. 39 of 2026 & I.A. No. 816 of 2026	Anjaniputra Ispat Ltd. Vs. IAG Company Ltd., Through Official Liquidator & Anr. With	Henna George	Saugat Sinha Garatri Manasa- R1 Navneet Kumar Siddharth G.- R2 Asav Ranjan Kashish Chadha- for SBI
11.	Comp. App. (AT) (Ins) No. 1874 of 2025 & I.A. No. 7306 of 2025, 4723 of 2026	Anjaniputra Ispat Ltd. Vs. IAG Company Ltd., Through Official Liquidator & Anr.	Henna George	Sougat Sinha- R1 Siddharth Gautam- R2

12.	Comp. App. (AT) No. 67 of 2026	Bruck Pharma Pvt. Ltd. Vs. Rahul Maroo and Ors.	Milan Singh Negi	Arati Debnath Rishabh Jain
13.	Comp. App. (AT) No. 125 of 2026	Smt. Prem Wati Vs. The Registrar of Companies & Anr.	Amit Goel	
14.	Comp. App. (AT) No. 128 of 2026 (With Defects)	Blockwel Pvt. Ltd. & Ors. Vs. Suraksha Realty Ltd.	Shivashish Dwivedi	Rohan Talwar
15.	Comp. App. (AT) No. 130 of 2026	Vir Krishna Kotak Vs. J M Baxi Ports & Logistics Pvt. Ltd. & Ors.	Kapil Arora	Nitesh Jain Rajat Jariwal Samrudhi Chothani
16.	Comp. App. (AT) (Ins) No. 1687 of 2024 & I.A. No. 6052 of 2024 (With Defects) Part Heard	Vinayak Trading Corporation Vs. B S Ispat Ltd.	Samiksha Godiyal	Aniket Waghdhare
17.	Comp. App. (AT) No. 205 of 2024 Part Heard	Machino Finance Pvt. Ltd. Vs. Machino Transport Pvt. Ltd. & Ors.	Manmeet Kaur	Ranjana Roy Gawai Pervinder- R1 Abhishek Roy- R4
18.	Comp. App. (AT) No. 277 of 2025 & I.A. No. 4707 of 2026 (With Defects) Part Heard	Microtek International Pvt. Ltd. Vs. Anil Gupta & Ors.	Chandni Ghatak	Ashish Aggarwal Nalin Dhingra Ramya Aggarwal

19.	Comp. App. (AT) No. 86 of 2026 Part Heard	Futureense Technologies Pvt. Ltd. Vs. Miles Education Pvt. Ltd. & Ors.	Tine Abraham	Anannya Ghosh Bishwajeet Dubey Anannya Ghosh Mukul Arya Shally Bhasin Prateek Gupta Tahir Ashrag
20.	Comp. App. (AT) (Ins) No. 149 of 2024	EbixCash Ltd. Vs. State Bank of India & Anr.	Ankur Das	Mahee Vohra-R1
21.	Comp. App. (AT) (Ins) No. 637 of 2024 & I.A. No. 2280 of 2024	Rotomac Exports Pvt. Ltd. Through its Liquidator, Anil Goel Vs. Mohan Steels Ltd.	Lokesh Malik	Adhish Srivastava Hargun Singh Kalra
22.	Comp. App. (AT) (Ins) No. 2000 of 2024	Classic Marble Company Pvt. Ltd. Vs. Premraj Ramratan Laddha, Liquidator of Euro Ceramics Ltd.	Surekha Yadav	Prakhar Tandon Agam H. Maloo
23.	Comp. App. (AT) No. 68 of 2024 (With Defects)	HLV Ltd. Vs. ITC Ltd. & Ors. With	Anu Shrivastava	Vaishnavi Rao
24.	Comp. App. (AT) No. 81 of 2024	JM Financial Asset Reconstruction Company Ltd. Vs. ITC Ltd. & Ors. With	Ajay Bhargava	Vaishnavi Rao
25.	Comp. App. (AT) No. 83 of 2024 (With Defects)	Vivek Nair & Anr. Vs. ITC Ltd. & Ors.	Sourabh Gupta	Sneha Jaisingh Yugandhara Khanwilkar

26.	Comp. App. (AT) No. 183 of 2024 & I.A. No. 4300, 4301 of 2024	Shama Shaikh Vs. Splendor Complex Co-operative Housing Society Ltd.	Mohit Bhardwaj	Ajit Anekar
27.	Comp. App. (AT) No. 279 of 2024	Arun Kumar Agrawal Vs. Euro Strips Pvt. Ltd. & Ors.	Riyanshu Agarwal	Suraj Sharma, PCS Amit Pareek, PCS- R1, 3, 4, 5
28.	Comp. App. (AT) No. 34 of 2025	S. Pawandeep Singh & Anr. Vs. Lotus Mechnotech Pvt. Ltd. & Ors.	Jatin Sharma	Savita Malhotra
29.	Comp. App. (AT) No. 294 of 2025	Vinod Anand & Anr. Vs. Golden Rolls Pvt. Ltd. & Ors.	Vineet Garg	Sidhant Kapur Kaveri Kapur- R2&3
		With		
30.	Comp. App. (AT) No. 295 of 2025	Ruchi Anand & Ors. Vs. Golden Rolls Pvt. Ltd. & Ors.	Vineet Garg	Sidhant Kapur Kaveri Kapur- R2&3
		With		
31.	Comp. App. (AT) No. 299 of 2025	Utsav Bhasin & Anr. Vs. Ruchi Anand & Ors.	Sidhant Kapur A.S. Singh Laxmi Chaudhary Kaveri	Gurmeet Singh
		With		
32.	Comp. App. (AT) No. 300 of 2025	Utsav Bhasin & Anr. Vs. Vinod Anand & Anr.	Sidhant Kapur A.S. Singh Laxmi Chaudhary Kaveri	Gurmeet Singh

33.	Contempt Case (AT) No. 04 of 2021 in Comp. App. (AT) No. 99 of 2020	Seth Chemical Works Pvt. Ltd. & Ors. Vs. Urmila Ray & Anr. With	Soumya Dutta	Shwetaank Nigam-R1 & R2 Ashish Choudhury
34.	Contempt Case (AT) No. 06 of 2021 in Comp. App. (AT) No. 99 of 2020	Urmila Ray & Anr. Vs. Seth Chemical Works Pvt. Ltd. & Ors.	Dhruv Surana	Soumya Dutta Avishek Guha for Contemnors 1-5
35.	Contempt Case (AT) No. 19 of 2023 in Comp. App. (AT) No. 402 of 2018 & I.A. No. 2717 of 2023	Shri Brijesh Uppal Vs. MTS Logistics Pvt Ltd. & Anr.	S. S Somria Mehtar Nigar	Nitin Mittal
36.	Transfer Original Petition (AT) (MRTP) No. 06 of 2017 (Old RTPE No. 323/1996)	Shobha Rani Jain Vs. Delhi Development Authority	R.P. Shukla Dhruv Shukla	Nakul Ahuja

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar